

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-07-2024 AT 10:30 AM**

**EP No. 581/424/HDB/2019  
Connected with TP No.29/HDB/2016 in  
CP No.71/2008  
u/s. 424 of Companies Act, 2013**

**IN THE MATTER OF:**

Amit Sanghi in the matter of AGA Publication Ltd

**...Petitioner**

**AND**

ROC, Hyderabad & 23 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

Both sides present and stated that the stay by Hon'ble NCLAT has been extended till 30.07.2024. Hence, matter adjourned to 08.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**